


	प्रेस प्रकाशनी PRESS RELEASE
संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001 DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279	 भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in ई-मेल email: helpdoc@rbi.org.in

August 1, 2008

Certificate of Registration of Vasu Estates and Finance Private Limited (Formerly Vasu Estates and Finance Limited) Cancelled

The Reserve Bank of India has on July 18, 2008 cancelled the certificate of registration granted to Vasu Estates and Finance Private Limited (Formerly Vasu Estates and Finance Limited) having its registered office at 2/1, Enikepadu, Vijayawada-521108 for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of a non-banking financial institution. Following cancellation of the registration certificate, Vasu Estates and Finance Private Limited (Formerly Vasu Estates and Finance Limited), cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Manager

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